## Hungarian Cultural Exchange Programme

2728. SHRI SRADHAKAR SUPAKAR : Will the Minister of EDUCATION AND YOUTH SERVICES be pleased to state :

(a) whether a two-year agreement for the Indo-Hungarian Cultural Programme has been entered into recently in Budapest; and

(b) if so, the details of the programme?

THE MINISTER OF EDUCATION AND YOUTH SERVICES (DR. V. K. R. V. RAO) : (a) Yes, Sir.

(b) The Programme envisages exchanges and co-operation in the field of Education, Science and Technology, art and culture, Films, Press, Radio, television, sports etc. through visits of experts, scholars, research students, artists, exhibitions performing troupes, and exchange of publications, radio and television programmes, sports teams, scientific publications/specimens etc.

## Arrest of Dr. Ramesh Chandra Sharma Director of Weiner Forensic Research Foundation at Jaipur

2729. SHRI INDRAJIT GUPTA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether Dr. Ramesh Chandra Sharma, Director of the American sponsored "Weiner Forensic Research Foundation" was arrested recently at Jaipur;

(b) if so, what were the charges levelled against him;

(c) whether Government have investigated into the activities of this Organisation following the arrest of its Director;

(d) if so, the findings thereof; and

(c) whether Government propose to take any action against the Organisation on the basis of these findings ?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : (a) to (c). Facts are being ascertained from the State Government.

## स्वतन्त्रता प्राप्ति से पूर्व रियासतों में प्रयक्त मावा

2730. **श्री मोलहू प्रसाद :** क्या **गृह-कार्य** मन्त्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि स्वतन्त्रता से पूर्व भूतपूर्व रियासतों मर्थात् सेंट्रल प्राविन्स ग्वालियर, जयपुर भ्रौर इंदौर म्रादि के सभी सरकारो प्रयोजनों के हेतु हिन्दी का प्रयोग किया जाता था :

(ख) यदि हां, तो क्या यह भी सच है कि हैदराबाद रियासत के भारत में विलय से पूर्व वहां पर ग्रोसमानिया विश्वविद्यालय में शिक्षा का माध्यम उर्दूथा तथा न्यायालय की माषा मी उर्दुथी ;

(ग)यदि हाँ, तो क्या यह सच है कि स्वतन्त्रताके पश्चात् वहाँ हिन्दी मौर उर्दू के स्थान पर ग्रंग्रेजीका प्रयोग किया जाने लगा ; मौर

(घ) यदि हां, तो इसके क्या कारण हैं ?

गृह-कार्यमन्त्रालय में राज्य मन्त्री (भी विद्याचरण ग्रुक्ल): (क) स्थिति का विवरए सभा पटल पर रखा जाता है। [पुस्तकालय में में रख दिया गया। देखिये संख्या LT-1591-/69]।

(ख) जी हाँ, श्रीमान् ।

(ग) स्थिति का विवरण सभा पटल पर रखा जाता है। [पुस्सकालय में रक्ष विया गया। देक्षिये संख्या LT-1591/69]।

(घ) किसी राज्य के सरकारी प्रयोजनों के लिए किसी भाषा को घपनाने के प्रक्न का निर्एाय संविधान के घनुच्छेद 345 के झघीन उक्त राज्य विधान-मण्डल द्वारा किया जाना होता है।

## Shortage of Essential Commodities in Chandigarh

2731. SHRI SHRI CHAND GOYAL : Will the Minister of HOME AFFAIRS be